

HCC No. 27/2024

HIGH COURT OF KARNATAKA,
BENGALURU-1
DATED: 10th DECEMBER 2024.

CORRIGENDUM and ADDENDUM

High Court of Karnataka, Bengaluru vide Tender Notification No. HCK/2024-25/IND0032 dated 11.11.2024 had called tender for implementation of Computer Network Upgradation, including Active, Passive and Network Management Solution at High Court of Karnataka, Bengaluru and Benches at Dharwad and Kalaburagi.

Further, out of total change requests, approved changes regarding clarification/queries is enclosed herewith at **Flag-A**.

For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live>.

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Sd/-

**N.G.DINESH
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU**

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Corrigendum and Addendum for RFP for the Implementation of Computer Network Upgradation, including Active, Passive, and Network Management Solutions at the High Court of Karnataka, Bengaluru, and its Benches at Dharwad & Kalaburagi
Tender No.: HCK/2024-25/IND0032

Sl.No.	RFP Clause and Annexure	Parameters	Specification	Corrigendum/Addendum/Specification shall be read as
1	11.0 OTHER TERMS OF CONTRACT	RFP Clause 11.1	"11.1 Submission of Bid by a single bidder with multiple OEMs is not allowed. One bidder will be allowed to submit a bid from one OEM only. If a bidder makes a multi-OEM bid, his bid for all the OEMs will be excluded from evaluation."	Single bidder with multiple OEMs is allowed for different line of itmes.
2	ANNEXURE-12: Undertaking by Participant/Bidder	ANNEXURE-12M	m) I/We have not blacklisted/barred in any of the Govt./Private origination from participating in the Tenders or effecting supplies/services OR by Govt E-marketing portal for listing their items due to not meeting critical conditions/security clearance etc. etc during the past.	Shall be read as: m) I/We have not blacklisted/barred in any of the Govt./Private origination from participating in the Tenders or effecting supplies/services OR by Govt E-marketing portal for listing their items due to not meeting critical conditions/security clearance etc., as on the date of Tender submission
2	ANNEXURE-15A: Specification of Next Generation Firewall (NGFW) - Point 8.4	Specification for Firewall	The bidder and its OEM should not have been banned/ de-listed/ blacklisted/ debarred from business by any PSU/ Govt. Department during last 5 years. Self-declaration in this regard is to be submitted with the Bid by the OEM and the bidder	Shall be read as: The OEM should not have been banned/ de-listed/ blacklisted/ debarred from business by any PSU/ Govt. Department during last 5 years. Self-declaration in this regard is to be submitted with the Bid by the OEM and the bidder

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Sl.No.	RFP Clause and Annexure	Parameters	Specification	Corrigendum/Addendum/Specification shall be read as
2	ANNEXURE-15B: Specification of SD-WAN CONTROLLER AND CENTRAL MANAGEABILITY REQUIREMENTS - Point 99	Specification for Controller	The bidder and its OEM should not have been banned/ de-listed/ blacklisted/ debarred from business by any PSU/ Govt. Department during last 5 years. Self-declaration in this regard is to be submitted with the Bid by the OEM and the bidder	Shall be read as: The OEM should not have been banned/ de-listed/ blacklisted/ debarred from business by any PSU/ Govt. Department during last 5 years. Self-declaration in this regard is to be submitted with the Bid by the OEM and the bidder
2	ANNEXURE-15I: Specification of POE Switch 24P1G SFP/SFP+ - Point 8	Switch Parameters	The Lab Switch must have 24× 802.3at/af-compliant PoE+ ports with a total power supply of 384 W*.	Shall be read as: The Lab Switch must have 24× 802.3at/af-compliant PoE+ ports with a total power supply of 312W* - 384W*
2	ANNEXURE-15I: Specification of POE Switch 24P1G SFP/SFP+ - Point 63	Switch Parameters	Device OEM must be Gartner Magic Quadrant for Enterprise Wired and Wireless LAN Infrastructure in Last 6 Quarter	Shall be read as: Device OEM must be Gartner Magic Quadrant for Enterprise Wired and Wireless LAN Infrastructure in Last 4 Years
2	ANNEXURE-15J: Specification of WI-FI 6 Access Point (1 x 1G Port) - Point 31	Switch Parameters	Shall support L3 management, SNMP, Email notification, and Telnet feature.	Shall be read as: Shall support L3 management, SNMP/Equivalent, Email notification, and Telnet feature.
3	ANNEXURE-15K: Specification of WI-FI 6 Access Point (1 x 2.5G Port) - Point 31	Wireless Parameters	Shall support L3 management, SNMP, Email notification, and Telnet feature.	Shall be read as: Shall support L3 management, SNMP/Equivalent, Email notification, and Telnet feature.

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Sl.No.	RFP Clause and Annexure	Parameters	Specification	Corrigendum/Addendum/Specification shall be read as
4	ANNEXURE-15L: Specification Wireless Centralized Management - Software/Virtual Controller - Point - 17	Wireless Parameters	Controller shall come with at least 100 Routers + 200 Switches + 1,000 AP from Day 1.	Shall be read as: Controller shall come with at least 1,000 AP from Day 1.
5	ANNEXURE-15L: Specification Wireless Centralized Management Software/Virtual Controller Point - 25	Wireless Controller Parameters	Controller shall support L3 management, SNMP, Email notification.	Shall be read as: Shall support L3 management, SNMP/Equivalent, Email notification, and Telnet feature.
6	ANNEXURE-15L: Specification Wireless Centralized Management Software/Virtual Controller Point-25	Wireless Controller Parameters	Controller shall support auto-backup via USB.	Shall be read as: Controller shall support auto-backup via USB or Equivalent.
7	ANNEXURE-15W: Hardware, Tools, Resources Requirement - Point 78	Tools Parameters	The selected bidder is responsible for supplying software and installing the required hardware... All required software licenses must be available from day one.	Shall be read as: Hardware controller or software controller.
8	ANNEXURE-15C: Specification of SIEM and SOC/SOAR (SI No. 8 EDR; SI No. 14 File Integrity Monitoring; SI No. 15 Vulnerability Detection)	Tools Parameters	EDR - Must offer Endpoint Detection and Response capabilities... Vulnerability Detection - Automated vulnerability scanning capabilities to identify security risks.	Requiring an integrated solution with all modules in-built.

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9	ANNEXURE-15C: Specification of SIEM and SOC/SOAR (SI No: 12)	Log Parameters	Log Management - Centralized log collection, storage, and analysis features.	Logs will be retained for 3 months in hot storage and 9 months in cold storage as part of the centralized log collection framework.
10	ANNEXURE-15C: Specification of SIEM and SOC/SOAR (SI No: 9 UEBA; SI No: 10 NTA)	Analytics	UEBA - User and Entity Behaviour Analytics for detecting anomalies... NTA - Network Traffic Analysis capabilities included in the solution.	SOAR: The estimated number of analysts is 3. Vendor has to train our team. UEBA: The total number of users is 3,000. NBAD/NTA: The estimated flows per second (fps) is 10,000.
11	ANNEXURE-15C: Specification of SIEM and SOC/SOAR	Disaster Recovery Site Status		Currently, there is no Disaster Recovery (DR) site in place.
12	Scope of the Tender - Point No. 29 (SLA)	SLA Parameters	Remote monitoring from 6 PM to 6 AM, 24x7x365 for the entire three-year contract.	As required to maintain the SLA & support ticketing systems.
13	ANNEXURE-15I: Specification of POE Switch 24P1G SFP/SFP+ (I/P Power)	I/P Power Parameters	The Lab Switch must have 24x802.3at/af-compliant PoE+ ports with a total power supply of 384 W*.	Shall be read as: The Lab Switch must have 24x802.3at/af-compliant PoE+ ports with a total power supply of 370 W* or above.

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14	ANNEXURE-15A: Specification of Next Generation Firewall (NGFW) 1.1 (Sand Boxing)	Sand Boxing Parameters	The device should have security functions like Firewall... Cloud Sandboxing... .	Sand boxing can be optional or on-premises.
15	ANNEXURE-15A: Specification of Next Generation Firewall (NGFW) 2.2 (Concurrent Connections)	Concurrent Connections Parameters	Firewall must support at least 12 million or above concurrent connections.	The ask is for at least 12 million concurrent connections and this is required.
16	ANNEXURE-15F: Specification of Core Switch 24 Port 10G SFP/SFP+ (VLAN)	VLAN Parameters	It shall support Multicast VLAN registration.	Shall be read as: It shall support Multicast VLAN registration or Equivalent
17	ANNEXURE-15G: Specification of Distribution Switch 24 Port 1G SFP/SFP+ (VLAN)	VLAN Parameters	It shall support Multicast VLAN registration.	Shall be read as: It shall support Multicast VLAN registration or Equivalent
18	ANNEXURE-15I: Specification of POE Switch 24P1G SFP/SFP+ (I/P Power)	I/P Power Parameters	The Lab Switch must have 24×802.3at/af-compliant PoE+ ports with a total power supply of 384 W*.	Shall be read as: The Lab Switch must have *24×802.3at/af-compliant PoE+ ports with a total power supply of 370 W or above

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19	ANNEXURE-15I: Specification of POE Switch 24P1G SFP/SFP+ (VLAN)	VLAN Parameters	It shall support Multicast VLAN registration.	Shall be read as: It shall support Multicast VLAN registration or Equivalent
20	ANNEXURE-15L: Specification Wireless Centralized Management Software/ Virtual Controller	Controller Parameters	Controller shall come with at least 100 Routers + 200 Switches + 1,000 AP from Day 1.	Shall be read as: Controller shall come with at least 1,000 AP from Day 1
21	ANNEXURE-15L: Specification Wireless Centralized Management Software/ Virtual Controller	Controller Parameters	Controller shall Support Auto-backup via USB.	Shall be read as: Controller shall Support Auto-backup via USB or Equivalent